

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1727

ANSWERED ON:07.03.2011

EXTENDED PRODUCER RESPONSIBILITY SYSTEM

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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has started Extended Producer Responsibility (EPR) system in the country;
- (b) if so, the details thereof;
- (c) whether provision of appropriate economic/financial incentives to stimulate participation by economic agents involved in EPR is intrinsic to EPR;
- (d) if so, the incentives provided to producers, retailers and waste recycling facilities;
- (e) whether the Ministry has defined the range of policy mixes for implementing EPR and thoroughly analysed it in terms of their economic efficiency and environmental effectiveness; and
- (f) the impact of the EPR on the functioning of recyclable products and materials market in the country?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (f): The Ministry of Environment and Forests has notified the Plastic Waste (Management and Handling) Rules, 2011 on 4th February, 2011. As per these Rules, in line with the principle of Extended Producer's Responsibility (EPR), the municipal authority may ask the manufacturers, either collectively or individually to provide the required finance to establish the plastic waste collection centres.

The Ministry of Environment and Forests has published the draft e-waste (Management and Handling) Rules, 2010. The concept of Extended Producer Responsibility (EPR) has been incorporated in the draft rules. Accordingly, the producers are required to finance, and organize a system for environmentally sound management of e-waste generated from their products. The concept of EPR has been adopted as being practised in various countries, requiring the producers to take responsibility for the end of life of their products and to ensure that the waste from such products is channelised for safe handling. Further, a new financial assistance scheme has been introduced to provide financial assistance up to 25% of the total cost for setting up an Integrated E-waste recycling facility on Public Private Partnership basis, subject to matching contribution by the State Government.